

DRAFT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NO: 378/93

Date of Decision: 3.6.97

Shri A.S. Shinde

.. Applicant

.. Advocate for Applicant

-versus-

Union of India and others

.. Respondent(s)

Shri B.K. Shetty

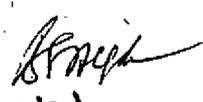
.. Advocate for Respondent(s)

CORAM:

The Hon'ble **Shri B.S. Hegde, Member (J)**

The Hon'ble **Shri M.R. Kolhatkar, Member (A)**

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?


(B.S. Hegde)
Member (J)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO:6
PRESCOT ROAD, BOMBAY:1

Original Application No.378/93

Tuesday the 3rd day June 1997

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri M.R. Kolhatkar, Member (A)

A.S.Shinde
Controller
O/o Joint Chief Controller
of Imports and Exports,
Central Govt. Building,
New Marine Lines,
Bombay at present serving
in their Bombay office at Pune
Maharashtra.

!!! Applicant !!!

V/s.

Union of India through the
Secretary, Ministry of
Commerce, Udyog Bhavan,
New Delhi.

The Deputy Chief Controller
of Imports & Exports
Ministry of Commerce,
Udyog Bhavan,
New Delhi.

Joint Chief Controller of
Imports & Exports, C.G.C. Bldg.
New Marine Lines, Bombay.

Joint Chief Controller of
Imports & Exports, P.M.T.
Building, Swar Gate, Pune
Maharashtra.

!!! Respondents !!!

By Advocate Shri R.K. Shetty.

ORDER (ORAL)

! Per Shri B.S. Hegde, Member (J) !

Applicant has filed this O.A. seeking
regularisation of the service. The respondents
vide their letter dated 19.12.96 Promoted the
applicant to the post of Foreign Trade Development
Officer with effect from 10.12.96. The applicant

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had sent a letter to the Jt. Director General of Foreign Trade on 1.4.97 stating therein that the applicant wants to withdraw the O.A. which is pending before the Tribunal, since he has been promoted and kept on probation for a period of 2 years from 10.12.96 and thereby regularised the seniority vide the aforesaid office order. In the circumstances nothing survives in the O.A. Accordingly the O.A. is dismissed as withdrawn.

M.R. Kolhatkar

(M.R. Kolhatkar)
Member (A)

B.S. Hegde

(B.S. Hegde)
Member (J)

NS